Sl. No.	State/UT	2013	2014	2015
24.	Mizoram	2005	1993	2088
25.	Nagaland	3339	3298	3316
26.	Odisha	45269	45777	45814
27.	Puducherry	1458	1409	1288
28.	Punjab	37258	38152	38625
29.	Rajasthan	94698	94908	90296
30.	Sikkim	1637	1630	1400
31.	Tamil Nadu	80407	84570	80543
32.	Telangana	-	18655	39498
33.	Tripura	2540	2507	7394
34.	Uttar Pradesh	256733	255364	246589
35.	Uttarakhand	13700	14429	14317
36.	West Bengal	90423	89819	87468
	TOTAL	1416014	1443942	1423181

Kidney racket in hospitals

1548. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that kidney racket is flourishing in big reputed hospitals and dialysis centres;

(b) if so, whether Government is going to take any step to curb this situation; and

(c) the number of doctors and middlemen found involved in these cases and the action taken against them during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) and (b) Few instances of illegal retrieval/ transplantation of kidney have come to the notice of the Ministry of Health and Family Welfare.

Health is a State subject and steps for prevention and control of any such illegal

activities are required to be taken by the State Governments. Whenever such reports come to the notice of the Ministry of Health and Family Welfare, these are sent to the Ministry of Home Affairs and the concerned State Government for appropriate action.

(c) As 'Public Health', 'Police' and 'Public Order' are State subjects and prevention, detection, registration and investigation of crime and prosecution of criminals are within the remit of the States/UTs. As per information provided by the National Crime Records Bureau (NCRB), State/UT-wise details of such cases under the Transplantation of Human Organs Act, 1994 during 2014 and 2015 are given in the Statement.

Statement

State/UT-wise Cases Reported (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Transplantation of Human Organs Act, 1994 during 2014-2015

Sl. No.	State/UT	2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	State(s)												
1.	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3.	Assam	0	0	0	0	0	0	0	0	0	0	0	0
4.	Bihar	0	0	0	0	0	0	0	0	0	0	0	0
5.	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0
6.	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7.	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0
8.	Haryana	0	0	0	0	0	0	0	0	0	0	0	0
9.	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11.	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
12.	Karnataka	0	0	0	0	0	0	12	12	0	5	5	0
13.	Kerala	0	0	0	0	0	0	0	0	0	0	0	0
14.	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14
15.	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0
16.	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17.	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20.	Odisha	0	0	0	0	0	0	0	0	0	0	0	0
21.	Punjab	0	1	0	0	1	0	1	1	0	6	6	0
22.	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0
23.	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24.	Tamil Nadu	0	0	0	0	0	0	1	0	0	1	0	0
25.	Telangana	0	0	0	0	0	0	0	0	0	0	0	0
26.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27.	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
28.	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
29.	West Bengal	1	0	0	0	0	0	1	0	0	2	0	0
	TOTAL STATE(s)	1	1	0	0	1	0	15	13	0	14	11	0
	UT(s)												
30.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0
34.	Delhi UT	1	0	0	0	0	0	0	0	0	0	0	0
35.	Lakshadweep	0	0	0	0	0	.0	0	0	0	0	0	0
36.	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(s)	1	0	0	0	0	0	0	0	0	0	0	0
	TOTAL (ALL INDIA)	2	1	0	0	1	0	15	13	0	14	11	0

Source: Crime in India